

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application (AT) 06 of 2018 in
TA (AT) (Compt.) No.11 of 2017
(Old Appeal No.49 of 2016)**

IN THE MATTER OF:

Jaiprakash Associates Limited Appellant

Vs

Competition Commission of India & Anr. Respondents

Present:

For Appellant: Appeared but attendance not marked.

**For Respondents: Ms. Neha Mishra and Ms. Aayushi Sharma,
Advocates for CCI.**

ORDER

19.09.2019 Let this matter be listed before the appropriate Bench,
which heard the original Appeal on the date as may be determined by the
Hon'ble Chairperson.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)